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BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
EXECUTION APPLICATION NO. 01/2025/EZ  
IN  
ORIGINAL APPLICATION NO. 82/2023/EZ

SANTOSH PUR MITALI SANGHA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE WEST  
BENGAL POLLUTION CONTROL BOARD.

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Filed by

DIPANJAN GHOSH  
ADVOCATE

SL. NO. 30 Dt.-

07 APR 2026  
X

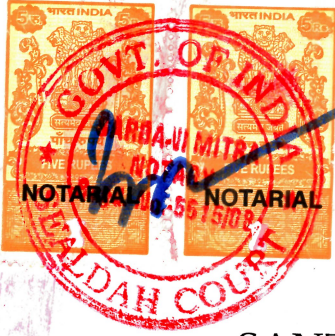
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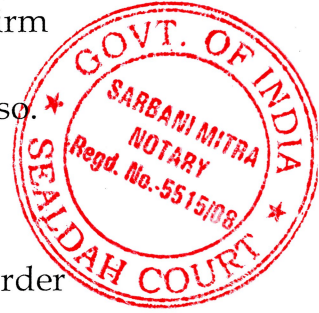
REPORT ON AFFIDAVIT FILED BY THE WEST  
BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 02, to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 05.02.2026.

03. That, in compliance of the order of Hon'ble National Green Tribunal dated 05.02.2026, the State Board caused an inspection of the alleged unit, namely, M/s Survi Sadan Gaushala, located at Vill- Santoshpur, P.O.- Adikashipur, P.S.- Duttapukur, 24 Pgs (N)- 743248, under Kashimpur Gram Panchayat, on 12.03.2026.

04. That, from the said inspection, the Inspecting Officials of the State Board made the following observations:

- (a) The unit has constructed multi-compartment underground collection sumps in different places in the drainage network to act as a gravity settling chamber.

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- (b) Modification work of the existing Effluent Treatment Plant (ETP) is completed and the ETP was in operation. The ETP comprises of screen chamber, primary settling tank, aeration tank, clarifier, holding tank, pressure sand and activated carbon filter and treated water holding tank and reuse.
- (c) The treated water is reused for floor washing animal bathing etc. The water after reuse flows back to ETP and is again treated in the same manner as described above.
- (d) The unit has two nos. of bio-gas plant. During inspection existing bio gas plant of capacity 3 ton and new plant of capacity 8 ton were in operation. Bio gas generated from the bio-gas plant is used for cooking food for the staff and others.
- (e) The unit has installed de-watering machine for removing the water content from the residue of the digester of the bio gas plant. Removed water is used for dung slurry making and the dry solid part is collected in bags and the same is used as bio-fertilizer.

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(f) In earlier inspection accumulation of waste water was found in a low-lying area. The condition was found to remain same.

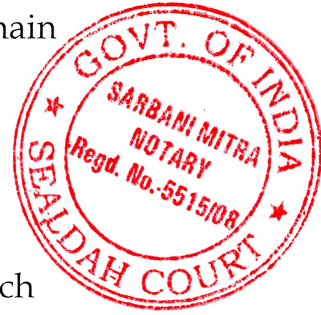
(g) Flooring of all cow shed have been concretized.

The unit has obtained Consent-to-Operate of the Board which is valid up to 31.07.2030.

Copy of the Inspection Report of the State Board is annexed herewith and marked with letter "R".

05.It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

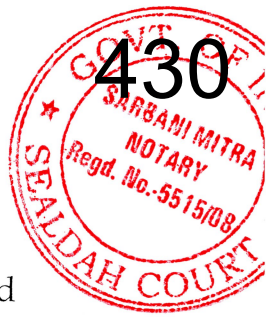
*Swarup Kumar Mondal*  
DEPONENT



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VERIFICATION



I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 4 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



*Swarup Kumar Mandal*

DEPONENT

Identified and corrected by me  
Advocate *Dipankar Ghosh*  
WBPCB

Solemnly Affirmed &  
Declared Before Me  
On Identification By .....

*hm*  
SARBANI MITRA  
NOTARY  
Regd. No.- 5515/08  
Mob.- 8777333277

07 APR 2026



Inspection Report

Annexure - 'R'

**Introduction:** With reference to the Order of the Hon'ble NGT, Eastern Zone Bench, Kolkata, in reparation to OA No. 82/2023/EZ and I.A. No. 01/2025/EZ, M/s Survi Sadan Gaushala, located at Vill- Santoshpur, P.O.- Adikashipur, P.S.- Duttapukur, 24 Pgs (N)- 743248, under Kashimpur Gram Panchayat, was inspected on 12.03.2026

**Inspecting Officials:**

1. Shri Arun Das, Asst. Environmental Engineer, WBPCB
2. Shri Deepayan Das, Asst. Environmental Engineer, WBPCB

**Person met during inspection:**

1. Shri Rajesh Jadav, Caretaker of Gaushala

**Introduction:**

- This is a Gaushala namely M/s Survi Sadan Gaushala, owned by Rajasthan Gokalyan, a charitable trust. The unit is engaged in taking care of old/sick/abandoned including fertile cows.
- Presently, there are about 900 nos. of livestock.

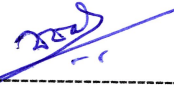
**Observation:**

- The unit has constructed multi-compartment underground collection sumps in different places in the drainage network to act as a gravity settling chamber.
- Modification work of the existing ETP is completed and the ETP was in operation. The ETP comprises of screen chamber, primary settling tank, aeration tank, clarifier, holding tank, pressure sand and activated carbon filter and treated water holding tank and reuse.
- The treated water is reused for floor washing, animal bathing etc. The water after reuse flows back to ETP and is again treated in the same manner as described above.
- The unit has two nos. of bio-gas plant. During inspection existing bio gas plant of capacity 3 ton and new plant of capacity 8 ton were in operation. Bio gas generated from the bio-gas plant is used for cooking food of the staff and others.
- The unit has installed de-watering machine for removing the water content from the residue of the digester of the bio gas plant. Removed water is used for dung slurry making and the dry solid part is collected in bags and the same is used as bio-fertilizer.
- In earlier inspection accumulation of waste water was found in a low-lying area. The condition was found remain same.
- Flooring of all cow shed have been concretised.

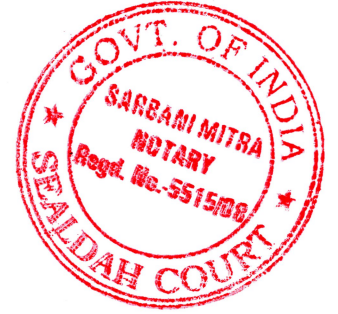
**Statutory compliance:** The unit has obtained consent-to-operate of the Board which is valid up to 31.07.2030.

  
19/03/2026.

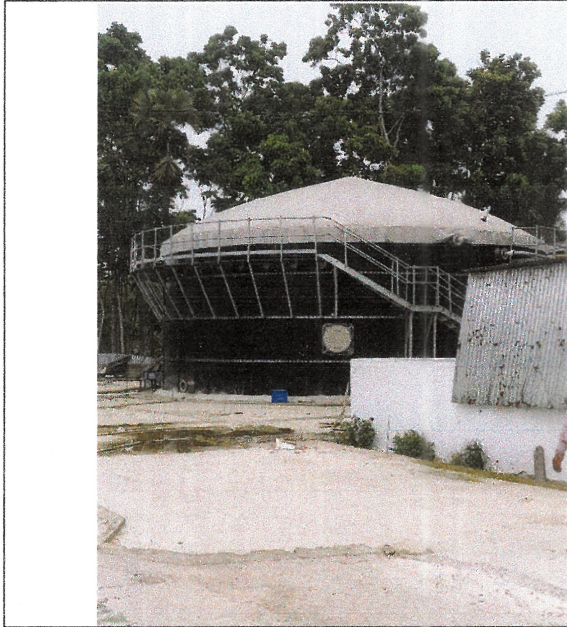
Signature of the Inspecting Official



Signature of the Inspecting Official



Photographs of M/s Survi Sadan Gaushala taken during inspection on 12.03.2026



View of new Bio-gas plant



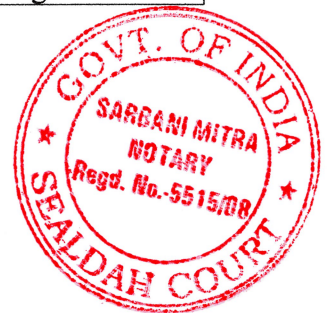
View of gas holder

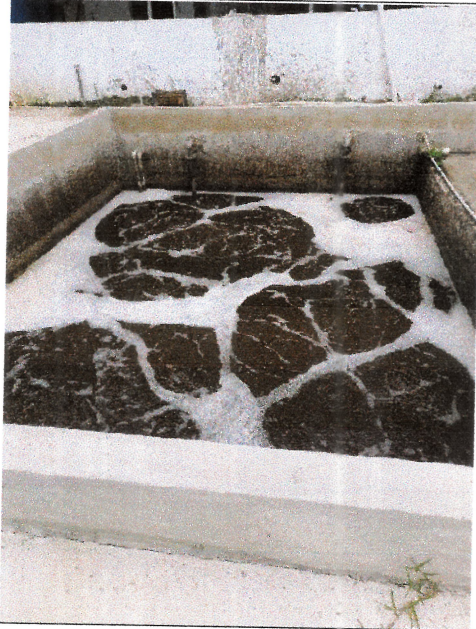


View of dewatering machine

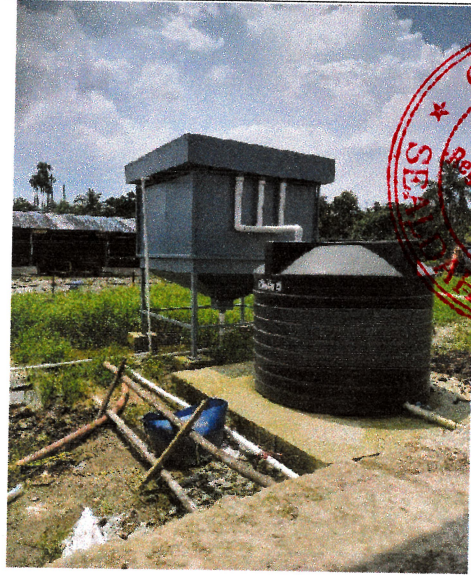


Storing of solid residue of the digester after dewatering





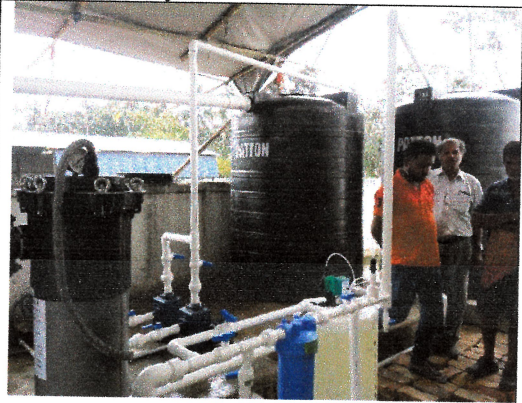
Aeration activity is going on in ETP



Newly constructed clarifier



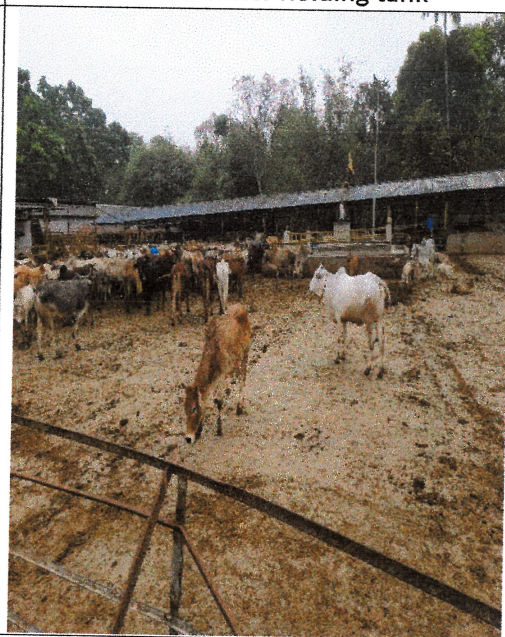
Pressure sand and activated carbon filter



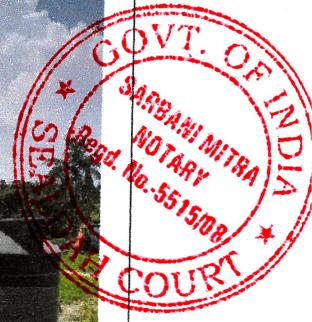
Treated water holding tank



Stored waste water in low-lying area



Concrete flooring in the cow shed area



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